# **Declaration of Assets and Liabilities**

Year....2025

service and presently working asURDU ASSISTANT	
service and presently working asURDU ASSISTANT	
give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
myself, my spouse and dependants*:	

### **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) LAXMI KUMARI	Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name
(i)	Cash	40,000/-	10,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING A/C SBI BVM RS 50000	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ANNULA PREMIUM RS 33000	NIL	
(v)	Motor Vehicles (details of make, etc.)	ACTIVA 125 CC	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD - 20 gm VALUE- RS 160000	GOLD- 100gm, VALUE- 800000	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee. Chandry prykest Kamay

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# B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			2.5 DCML. 2.5DCML.A				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	(a) (b)						
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market							
(v)	Others (such as interest in property)	= /4 / SF /						

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)  Amount outstan on 8.02.2023					
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL, PATN	A 15,00,000/-				
N	(ii) Loans from financial institutions		de la companya de la				
	(iii) Government Dues: (a) dues to departments dealing with government accommodation						
	(b) dues to departments dealing with supply of water	NIL					
	(c) dues to departments dealing with supply of electricity						

	(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. IVQPK5800M ACK.NO. 310206190310724 (A.Y. 2024-2025)
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-		110	184057	919					
Gender	:-	М		(M/F)			8			
Date of Birth	:-	1	7	0	6	1	9	9	5	(DD/MM/YYYY)
Class/Group	:-	В		(A/E	3/C)					
Cadre	:-		В	IHAR L	EGIS	LATIV	Æ AS	SEMB	LY SEC	RETARIAT
		(Full	Nam	e e.g. B	.A.S.	-Bihar	Admin	istrati	ve Servi	ce,
		B.S.	.S E	Bihar Se	creta	riat Se	rvice e	etc.)		
Home District	:-	ARWA	L							
		that	tho	ahovo	dat	aile a	ro tri	io to	the be	at of my

that the above details are true to the best of my

I hereby declare knowledge and belief.

Place:.....PATNA.....

Date: 10-02-2025

Signature Chandry 1004 Kash Kymor
Name of Employee:CHANDRA PRAKASH KUMAR
Designation:URDU ASSISTANT
Department:TRANSLATOR CADRE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.